

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4902/2024 BLAPL/2419/2024	SRIDHAR SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000083/2023
2	D-BLAPL/5963/2024 BLAPL/2420/2024	SUSHIL KUMAR GOUTAM VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000046/2023
3	D-BLAPL/6111/2024 BLAPL/2421/2024	JITU@JITENDRA PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /267 /2016 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000590/2016
4	D-BLAPL/6204/2024 BLAPL/2422/2024	MANOJ BALIAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000005/2022
5	D-BLAPL/6447/2024 BLAPL/2423/2024	BIKI BANCHHOR@DHELA@VICKY BANCHOR VS STATE OF ODISHA	S.S.RAY (2) VS	SAMBALPUR TOWN /116 /2018 A.D.J.,SAMBALPUR(Sambalpur) ST/0000326/2023
6	D-BLAPL/6859/2024 BLAPL/2424/2024	DIGESHWAR KUMAR KOSHALE VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /24 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000087/2024
7	D-BLAPL/6900/2024 BLAPL/2425/2024	MAHESWAR NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /31 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000113/2024
8	D-BLAPL/7040/2024 BLAPL/2426/2024	PADMA RANJIKAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
9	D-BLAPL/7871/2024 BLAPL/2427/2024	SUBASH MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	KOIDA /114 /2022 ADDL.SESIONS JUDGE,BONAI(Sundarg) ST/0000024/2023
10	D-BLAPL/7275/2024 BLAPL/2428/2024	PRABIN KUMAR DASH VS STATE OF ODISHA	SANJIBANI MISHRA VS	BUDEN /67 /2023 S.D.J.M.,PADAMPUR(Bargarh) GR/0000609/2023
11	D-BLAPL/7874/2024 BLAPL/2429/2024	MURALI PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /130 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000143/2023

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12	D-BLAPL/7439/2024 BLAPL/2430/2024	SAMEER GOUDA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MAHILA (BERHAMPUR) /32 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000429/2023
13	D-BLAPL/7877/2024 BLAPL/2431/2024	LAXMAN SETHI @ SETHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NIMAKHANDI /327 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000191/2023
14	D-BLAPL/7879/2024 BLAPL/2432/2024	DHANURAM KACHIMA @ RAMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /127 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000031/2023
15	D-BLAPL/7884/2024 BLAPL/2433/2024	MD. NADIM @ NADEEM @ HEERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHHEND /75 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000004/2021
16	D-BLAPL/7896/2024 BLAPL/2434/2024	MUKUNDA BAG VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /2 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000006/2024
17	D-BLAPL/7898/2024 BLAPL/2435/2024	SAMANTA LUHA@ROHAN VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /405 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000018/2023
18	D-BLAPL/7899/2024 BLAPL/2436/2024	NANDU GOPA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000068/2023
19	D-BLAPL/7904/2024 BLAPL/2437/2024	ANANDA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000003/2024
20	D-BLAPL/7446/2024 BLAPL/2438/2024	BRUKODAR TANDIA@BRUKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHUBANESWAR G.R.P.S. /26 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000085/2024
21	D-BLAPL/7913/2024 BLAPL/2439/2024	BIREN PAIKRAY @ BIREN PALEI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JATNI P.S. /153 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000230/2023
22	D-BLAPL/7512/2024 BLAPL/2440/2024	GANESH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /591 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000231/2023
23	D-BLAPL/7959/2024	BIRANCHI @ BIJAY LOHAR	PABITRA KUMAR NAYAK	SECTOR-3 /15 /2024

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	BLAPL/2441/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0000222/2024
24	D-BLAPL/7976/2024 BLAPL/2442/2024	AJIT BEHERA @ AJAY BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /796 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000106/2023
25	D-BLAPL/7969/2024 BLAPL/2443/2024	LITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /20 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000060/2024
26	D-BLAPL/7986/2024 BLAPL/2444/2024	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	JATNI P.S. /59 /2024 JMFC, JATNI(Khordha) GR/0000109/2024
27	D-BLAPL/7995/2024 BLAPL/2445/2024	GULI @ SRIDHAR SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /13 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000002/2024
28	D-BLAPL/8016/2024 BLAPL/2446/2024	BUNU @ SAROJ KUMAR SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /138 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000766/2023
29	D-BLAPL/8003/2024 BLAPL/2447/2024	UPENDRA KUMAR SAHOO @ BULU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARAMBA /37 /2024 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000002/2024
30	D-BLAPL/8019/2024 BLAPL/2448/2024	LINGARAJ KHURA @ DURGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTU /84 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000144/2023
31	D-BLAPL/8037/2024 BLAPL/2449/2024	DIPU @ DEEPAK KUMAR BARAL VS STATE OF ODISHA	SITAKANTA HOTA VS	NACHUNI /294 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000578/2023
32	D-BLAPL/7527/2024 BLAPL/2450/2024	BIKRAM NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /791 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001429/2023
33	D-BLAPL/7582/2024 BLAPL/2451/2024	RITESH KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /46 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000013/2024
34	D-BLAPL/8105/2024 BLAPL/2452/2024	PRASANTA GURU VS	ANIRUDHA DAS VS	MANAMUNDA /4 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE

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35	D-BLAPL/7588/2024 BLAPL/2453/2024	STATE OF ODISHA BIRENDRA OJHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	Spl/000020/2023 BOUDH /46 /2024 SPECIAL JUDGE,BAUDH(Baudh)
36	D-BLAPL/6321/2024 BLAPL/2454/2024	BINOD@MANAS RANJAN PANDA VS STATE OF ODISHA	ABHISHEK DASH VS	Spl/000013/2024 RUPSA /107 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar)
37	D-BLAPL/7677/2024 BLAPL/2455/2024	KISHOR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	CT/000823/2023 KUCHINDA /85 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S
38	D-BLAPL/7681/2024 BLAPL/2456/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/000190/2024 KHALLIKOTE /549 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
39	D-BLAPL/7703/2024 BLAPL/2457/2024	SURIA@SURENDRA PADANAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	GR/0001464/2023 BARI /12 /2024 S.D.J.M.,JAJPUR(Jajapur)
40	D-BLAPL/5747/2024 BLAPL/2458/2024	PREM @ PREMA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CT/000041/2024 JAIPATNA /119 /2023 A.D.J.,BHAWANIPATNA(Kalahandi)
41	D-BLAPL/7824/2024 BLAPL/2459/2024	SIDHESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0000155/2023 / /0 SPECIAL JUDGE (NDPS),KHURDA(Khor
42	D-BLAPL/6672/2024 BLAPL/2460/2024	PULIN KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TR/0000005/2024 BARKOTE /98 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
43	D-BLAPL/7868/2024 BLAPL/2461/2024	PREMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	CT/0000205/2024 GANGAPUR (ASKA) /534 /2021 A.D.J.,ASKA(Ganjam)
44	D-BLAPL/7172/2024 BLAPL/2462/2024	BABUA@ GOPINATH MOHANTY VS STATE OF ODISHA	APURBA DAS VS	ST/0000031/2022 DHAMNAGAR /126 /2018 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra
45	D-BLAPL/7643/2024 BLAPL/2463/2024	SATANTAR GOND @ SANTER VS STATE OF ODISHA	UMAKANTA BARIK VS	Spl/0000080/2018 RAIGHAR /213 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000033/2023

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46	D-BLAPL/7521/2024 BLAPL/2464/2024	BHARAT MAHAKUD VS STATE OF ODISHA	S.S.RAY (2) VS	BOLANGIR TOWN /118 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000013/2024
47	D-BLAPL/7908/2024 BLAPL/2465/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000004/2024
48	D-BLAPL/7943/2024 BLAPL/2466/2024	CHERU BEHERA @ ANIL KUMAR BEHERA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BALUGAON P.S. /151 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000315/2022
49	D-BLAPL/8048/2024 BLAPL/2467/2024	SARAT SINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /36 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000095/2024
50	D-BLAPL/8052/2024 BLAPL/2468/2024	CHANDRA SEKHAR DOLAI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /107 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001502/2023
51	D-BLAPL/8056/2024 BLAPL/2469/2024	ANISH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SORO /34 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000053/2024
52	D-BLAPL/8058/2024 BLAPL/2470/2024	KAILASH CHANDRA JAGADALA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /182 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000034/2021
53	D-CMP/10527/2024 CMP/243/2024	MANJUBALA SARANGI VS DEBA DARSHINI DASH @ MOHAPATRA	SATYANARAYAN MISHRA VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000131/2022
54	D-CMP/10769/2024 CMP/244/2024	GIRIJA BHUSAN RATH VS SRADHANSU SEKHAR SETHY	BIKRAM RATH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000265/2019
55	D-CMP/7096/2024 CMP/245/2024	JITENDRA TRIPATHY VS SUSMITA TRIPATHY	GOPAL KRUSHNA MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N IA/0000027/2023
56	D-CMP/6485/2024 CMP/246/2024	BAINETRI KONHAR VS SASMITA PRADHAN	LAXMAN PRADHAN VS	// J.M.F.C.,G.UDAYAGIRI(Kandhamal) ELPET/0000001/2023
57	D-CMP/9595/2024	HEMALATA JENA @ SAMAL	DWARIKA PRASAD MOHANTY	//

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	CMP/247/2024	VS DASARATHA MAHARANA	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000547/2015
58	D-CMP/12206/2024 CMP/248/2024	SAIKH TALIM VS PRASANT KUMAR SAHOO	T.PANIGRAHI VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000143/2021
59	D-CONTC/10695/2024 CONTC/1889/2024	TRILOCHAN MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// ()
60	D-CONTC/12164/2024 CONTC/1890/2024	TILOTTAMA BAHINIPATI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	S.S.MOHAPATRA VS	// ()
61	D-CONTC/7801/2024 CONTC/1891/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
62	D-CONTC/8575/2024 CONTC/1892/2024	KADAMBINI SAHOO VS GAGAN BIHARI SWAIN,DIRECTOR OF MUNICIPAL ADMINISTRATION AND EX. OFFICIO ADDL.SECY., H AND U.D DEPT.	ADV VS	// ()
63	D-CONTC/8638/2024 CONTC/1893/2024	ABHIMANYU BEHERA VS ARAVIND AGARWAL,COMM. CUM SECY. HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// ()
64	D-CONTC/8656/2024 CONTC/1894/2024	JYOTSNA RANI SAHOO VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()
65	D-CONTC/8661/2024 CONTC/1895/2024	AJAYA BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
66	D-CONTC/8669/2024 CONTC/1896/2024	CHAKRADHAR BEHERA VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()
67	D-CONTC/8670/2024 CONTC/1897/2024	BIPIN BIHARI NAYAK VS SUJATA R. KARTHIKEYAN, IAS	HARIPAD MOHANTY VS	// ()
68	D-CONTC/8676/2024 CONTC/1898/2024	BRAJA KISHORE BEHERA VS	ADV. VS	// ()

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69	D-CONTC/9359/2024 CONTC/1899/2024	SATYABRATA SAHU, I.A.S. PRATAP RUDRA BEURAY VS DEBIDUTTA BISWAL,IFA	DEBASIS TRIPATHY VS	// // ()
70	D-CONTC/10811/2024 CONTC/1900/2024	SUKADEV SARAN SINGH VS SURYAWANSHI MAYUR VIKAS, I.A.S.	DEBASISI TRIPATHY VS	// ()
71	D-CONTC/8275/2024 CONTC/1901/2024	ANTARYAMI NAYAK VS KAPILENDRA MISHRA, D.E.O., BHADRAK CIRCLE	ADV VS	// ()
72	D-CONTC/8568/2024 CONTC/1902/2024	BAIRAGI CHARAN NAYAK VS G. MATHI VATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BBSR.	ADV. VS	// ()
73	D-CONTC/12171/2024 CONTC/1903/2024	NIKUNJA BEHARI DAS VS BHABANI SHANKAR CHAYANI, DIR., HIGHERE EDUCATION DEPT.	DIPTI RANJAN BHOKTA VS	// ()
74	D-CONTC/11021/2024 CONTC/1904/2024	GEETARANI GHADAI VS ASWATHY S., I.A.S.	ADV VS	// ()
75	D-CONTC/12137/2024 CONTC/1905/2024	MANAGOVINDA SENA VS ANU GARG, I.A.S.	SUSANTA KUMAR DASH VS	// ()
76	D-CONTC/12063/2024 CONTC/1906/2024	KALICIA CRESEN DUNGUNG VS SALINI PANDIT, I.A.S.	ADV. VS	// ()
77	D-CONTC/8629/2024 CONTC/1907/2024	SIBA SANKAR MAHARANA VS SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY, BERHAMPUR	ADV. VS	// ()
78	D-CONTC/8650/2024 CONTC/1908/2024	GUNDICHA SAHOO VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()
79	D-CONTC/8653/2024 CONTC/1909/2024	SAILAMANI BEHERA VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()

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80	D-CONTC/8793/2024 CONTC/1910/2024	KAILASH CHANDRA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/10234/2024 CONTC/1911/2024	BAIRAGI CHARAN NAYAK VS CHANCHAL RANA, COLLECTOR CUM DISTRICT MAGISTRATE, KHORDHA	ADV VS	// 0 //
82	D-CONTC/11903/2024 CONTC/1912/2024	PRAFULLA KUMAR MAHARANA VS VINEET BHARADWAJ, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/11829/2024 CONTC/1913/2024	INDRAPATI BEHERA VS SUBHENDU PATRA, S.P., KANDHAMAL	ADV VS	// 0 //
84	D-CONTC/11906/2024 CONTC/1914/2024	SUSIL KUMAR MOHANTY VS VINEET BHARADWAJ, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/12192/2024 CONTC/1915/2024	ANITA CHOUDHARY VS RAJESH PRABHAKAR PATIL, I.A.S	SAURAV TIBREWAL VS	// 0 //
86	D-CONTC/9919/2024 CONTC/1916/2024	PARTHA SARATHI SARANGI VS MANORANJAN MISHRA, ENGNR., IN CHIEF, ODISHA, W.R, DEPT.	ADV VS	// 0 //
87	D-CONTC/11298/2024 CONTC/1917/2024	HEMARANJAN BEHERA VS NILAKANTHA BEHERA, TAHASILDAR, GHASIPURA, KEONJHAR	PRAKASH KUMAR MISHRA VS	// 0 //
88	D-CONTC/8471/2024 CONTC/1918/2024	PRIYABRATA GARNAYAK VS DR. ANU GARG, IAS	DILLIP RAY VS	// 0 //
89	D-CRLA/7085/2024 CRLA/221/2024	BHAGIRATHI BARIK VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /104 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000237/2014
90	D-CRLA/8173/2024 CRLA/222/2024	RABINDRA SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 2ND ADJ,CUTTACK(Cuttack)
91	D-CRLMA/7399/2024	KRISHNA MAJHI	JAYADEBA BEHEREA	2(A)CC/0000054/2021 PAHALA /58 /2022

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	CRLMA/50/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0000440/2022
92	D-CRLMC/6542/2024 CRLMC/860/2024	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	PRINCEPEE RAY VS	//0 A.D.J.,BHUBANESWAR(Khordha) TR/0000050/2018
93	D-CRLMC/6664/2024 CRLMC/861/2024	SAROJ KUMAR SATAPATHY @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISSANNAGAR PS /77 /2021 A.D.J.(FTSC),CUTTACK(Cuttack) Spl/0000067/2021
94	D-CRLMC/6634/2024 CRLMC/862/2024	PREMANANDA CHOUDHURY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagats) CRA/0000010/2023
95	D-CRLMC/7286/2024 CRLMC/863/2024	PRAFULLA BEHERA @ DHEDIA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /54 /2008 J.M.F.C.,RANPUR(Nayagarh) GR/0000053/2008
96	D-CRLMC/7270/2024 CRLMC/864/2024	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000061/2022
97	D-CRLMC/7499/2024 CRLMC/865/2024	AKSHAYA KUMAR CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHITRAKONDA /228 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000240/2023
98	D-CRLMC/4171/2024 CRLMC/866/2024	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000021/2022
99	D-CRLMC/6297/2024 CRLMC/867/2024	RAMA CHANDRA BARIK VS SRUSTIDHAR JENA	MANAS KUMAR CHAND VS	// J.M.F.C.,BASTA(Baleshwar) ICC/0000417/2014
100	D-CRLMC/6626/2024 CRLMC/868/2024	R. DEVARAJ @ RATI KALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /12 /2017 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000148/2017
101	D-CRLMC/8267/2024 CRLMC/869/2024	PABITRA KHUNTIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BALIPATNA /9 /2010 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000021/2012
102	D-CRLMC/7489/2024 CRLMC/870/2024	BARUNA MOHAPATRA@MAHAPATRA@BUNTY VS	SANTOSH KUMAR MAHANTY VS	ASKA /184 /2010 A.D.J.,ASKA(Ganjam)

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103	D-CRLMC/6864/2024 CRLMC/871/2024	STATE OF ODISHA BISWAJIT PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ST/0000097/2015 PATTAMUNDAI /74 /1999 C.J.M.,KENDRAPARA(Kendrapara) ST/0000004/2002
104	D-CRLMC/7715/2024 CRLMC/872/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagats CRA/0000005/2023
105	D-CRLMC/4469/2024 CRLMC/873/2024	BISWAJIT MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /135 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000120/2023
106	D-CRLMC/8243/2024 CRLMC/874/2024	SARADA PRASAD SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /262 /2018 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001022/2018
107	D-CRLMC/7630/2024 CRLMC/875/2024	EGNESH LAKRA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KUTRA /57 /2018 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000258/2018
108	D-CRLMC/7316/2024 CRLMC/876/2024	SANJAY KUMAR BUGUDI VS AJIT KUMAR SARANGI	PRAMOD KUMAR JENA VS	//0 J.M.F.C.,BASTA(Baleshwar) ICC/0000079/2022
109	D-CRLMC/4472/2024 CRLMC/877/2024	NATU @ SK. ABDUL SALIM VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	SPL.TASK FORCE /9 /2018 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000162/2018
110	D-CRLMC/8168/2024 CRLMC/878/2024	JALIA @ JALADHAR MALIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	PATTAMUNDAI /352 /2019 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000077/2019
111	D-CRLMC/7633/2024 CRLMC/879/2024	GANGADHAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0005017/2021
112	D-CRLMC/7819/2024 CRLMC/880/2024	SK. NAZIM MAHAMMAD VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000576/2017
113	D-CRLMP/7739/2024 CRLMP/422/2024	KARTIKA CHANDRA MALLIK VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	//0 (//

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114	D-CRLMP/7742/2024 CRLMP/423/2024	JOGENDRA SWAIN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 0 //
115	D-CRLMP/5928/2024 CRLMP/424/2024	PANAMOTI MUNDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 0 //
116	D-CRLMP/7799/2024 CRLMP/425/2024	KANAKALATA SAHOO VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	//0 0 //
117	D-CRLMP/7828/2024 CRLMP/426/2024	SANJUKTA SAMAL VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	//0 0 //
118	D-CRLMP/6921/2024 CRLMP/427/2024	LAXMIPRIYA BEHERA VS STATE OF ODISHA	RANJU MISRA VS	//0 0 //
119	D-CRLMP/7258/2024 CRLMP/428/2024	SUSHIL KUMAR LENKA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	//0 0 //
120	D-CRLMP/7220/2024 CRLMP/429/2024	SAIRAM ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	//0 0 //
121	D-CRLMP/7831/2024 CRLMP/430/2024	SUKANTI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
122	D-CRLMP/7865/2024 CRLMP/431/2024	ABHISEK KHANDAL VS STATE OF ODISHA	RAMDAS ACHARY VS	PURIGHAT /69 /2024 0 //
123	D-CRLREV/7637/2024 CRLREV/119/2024	PUSPANJALI SWAIN VS SHOVAN KUMAR SAHOO	SANTOSH KUMAR NANDA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000060/2023
124	D-CRLREV/8169/2024 CRLREV/120/2024	BIJAYA KUMAR PRADHAN VS SOUBHAGYA KUMAR MISHRA	PRAGYAN PARAMITA MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000055/2023
125	D-FAO/6186/2024	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR	SOMNATH ROY	//

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	FAO/116/2024	VS SABITA MUDULI	VS	COMMISSIONER EMPLOYEES COMPEN EC/0000027/2016
126	D-MACA/11908/2024 MACA/159/2024	KANHEI NAIK VS C.M.D., O.S.R.T.C, BBSR, KHORDHA	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000008/2022
127	D-MATA/11935/2024 MATA/80/2024	MITALEE JESTHI VS MUKESH RAM	SOUMENDRA PATTANAIAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000006/2019
128	D-MATA/10128/2024 MATA/81/2024	AMOGH MUND VS PRANATI MUND	SACHIDA NANDA SAHU VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000004/2022
129	D-MATA/9721/2024 MATA/82/2024	DIKHIT RANJAN BEHERA @ MANTU VS SUCHISMITA PRUSTY @ LIPI	JAJATI KESHARI KHUNTIA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000043/2023
130	D-MATA/9646/2024 MATA/83/2024	SARITA MAHARANA VS SUNIL KUMAR LOHAR	AKSHAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000080/2022
131	D-RPFAM/6452/2024 RPFAM/62/2024	PRASANT BISOYI VS SUCHETA PRIYADARSHINI PATRA	SAMBHU CH. NATH SHARMA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000225/2019
132	D-RPFAM/5459/2024 RPFAM/63/2024	RANESH KUMAR PANDA VS ANWESHA ACHARYA	ALOK KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000034/2022
133	D-RSA/8733/2024 RSA/64/2024	MAMATA BEHERA VS MADHABI BEHERA	BAIJAYANTI MOHANTY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000007/2017
134	D-WA/9659/2024 WA/364/2024	STATE OF ODISHA VS NIRANJAN BEHERA	DEBASIS MOHAPATRA, A.S.C. VS	// () //
135	D-WA/11825/2024 WA/365/2024	STATE OF ODISHA VS KISHORE CHANDRA PANDA	SURYA NARAYAN PATNAIK,A.G.A. VS	// () //
136	D-WA/11838/2024 WA/366/2024	STATE OF ODISHA VS	NIHAR KANTA PRAHARAJ, A.G.A. VS	// ()

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137	D-WA/11848/2024 WA/367/2024	RATNAMANI MAHANTA STATE OF ODISHA VS HADU PRADHAN	ISHWAR MOHANTY, A.S.C. VS	// // 0 //
138	D-WA/11827/2024 WA/368/2024	STATE OF ODISHA VS TRINATH PARIDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
139	D-WA/10657/2024 WA/369/2024	STATE OF ODISHA VS DR. JITENDRA KUMAR SAMANTARAY	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
140	D-WA/10623/2024 WA/370/2024	STATE OF ODISHA VS BHARAT CHANDRA MOHANTY	SANGRAM JENA, A.G.A. VS	// 0 //
141	D-WA/10572/2024 WA/371/2024	STATE OF ODISHA VS BALARAM PARIDA	SANGRAM JENA,A.G.A VS	// 0 //
142	D-WA/9673/2024 WA/372/2024	PURNIMA CHALLAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
143	D-WA/11797/2024 WA/373/2024	STATE OF ODISHA VS SRIDHAR PRASAD DAS	ISWAR MOHANTY,A.S.C VS	// 0 //
144	D-WA/9994/2024 WA/374/2024	KAMALA JENA VS SABITA JENA	BIBEKANANDA MAHAPATRA VS	// 0 //
145	D-WP(C)/9443/2024 WP(C)/6602/2024	SMRUTIMAYEE SAHOO VS BBSR DEVELOPMENT AUTHORITY	SUBRATA MISHRA VS	// 0 //
146	D-WP(C)/10309/2024 WP(C)/6603/2024	DIBAKAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
147	D-WP(C)/10392/2024 WP(C)/6604/2024	SASHIKANTA BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //

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148	D-WP(C)/11467/2024 WP(C)/6605/2024	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
149	D-WP(C)/9418/2024 WP(C)/6606/2024	ABDUL QADIR KHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
150	D-WP(C)/11306/2024 WP(C)/6607/2024	GATI KRUSHNA UTTARKABATA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
151	D-WP(C)/12181/2024 WP(C)/6608/2024	NIRANJALI DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
152	D-WP(C)/9461/2024 WP(C)/6609/2024	LALA ASWINI PRASAD RAY VS THE A.O., HOUSING DEVELOPMENT FINANCE CORP. LTD., BBSR	BHAGABAN BEHERA VS	// 0 //
153	D-WP(C)/9419/2024 WP(C)/6610/2024	DR. BIPRA CHARAN MAHAKUDA VS THE COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, GOVT. OF ODISHA, BBSR	SATYA RANJAN MOHAPATRA VS	// 0 //
154	D-WP(C)/9552/2024 WP(C)/6611/2024	DEOKARAN PRASAD JAISWAL VS INCOME TAX OFFICER (TPS), SAMBALPUR	P RAMAKRISHNA PATRO VS	// 0 //
155	D-WP(C)/12282/2024 WP(C)/6612/2024	LAXMAN BACHHA VS COLLECTOR AND D.M., KALAHANDI	ARUN KUMAR DAS 1 VS	// 0 //
156	D-WP(C)/12268/2024 WP(C)/6613/2024	SANATAN BISWAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
157	D-WP(C)/11770/2024 WP(C)/6614/2024	SARATENDU SEKHAR PATTNAIK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
158	D-WP(C)/9199/2024 WP(C)/6615/2024	MAHALAKSHMI PATRO VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
159	D-WP(C)/12239/2024	ANJALI NATH	BISWAJIT MOHAPATRA	//

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	WP(C)/6616/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/11578/2024 WP(C)/6617/2024	B. DEBARAJ PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
161	D-WP(C)/10175/2024 WP(C)/6618/2024	KRUTIBAS SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
162	D-WP(C)/10793/2024 WP(C)/6619/2024	PRITI PIYUSHA DAS VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
163	D-WP(C)/11530/2024 WP(C)/6620/2024	PRAVATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
164	D-WP(C)/10258/2024 WP(C)/6621/2024	USHADEBI JINDAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
165	D-WP(C)/11528/2024 WP(C)/6622/2024	JHANTU KUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
166	D-WP(C)/11522/2024 WP(C)/6623/2024	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
167	D-WP(C)/11526/2024 WP(C)/6624/2024	BIRENDRA KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
168	D-WP(C)/10223/2024 WP(C)/6625/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
169	D-WP(C)/10265/2024 WP(C)/6626/2024	SAKTIKANTA DAS VS STATE OF ODISHA	PRABHASI NAYAK VS	// 0 //
170	D-WP(C)/9551/2024 WP(C)/6627/2024	ASHOK KUMAR SAHOO VS	AJIT KUMAR PANDA VS	// 0

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171	D-WP(C)/11738/2024 WP(C)/6628/2024	AO, LIC HOUSING FINANCE LTD., BBSR GANGA NARAYAN PARHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
172	D-WP(C)/11992/2024 WP(C)/6629/2024	DR. PURNA CHANDRA BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
173	D-WP(C)/10241/2024 WP(C)/6630/2024	VIJAY KUMAR CHANDRAKAR VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS	// 0 //
174	D-WP(C)/11534/2024 WP(C)/6631/2024	UMAKANTA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
175	D-WP(C)/9550/2024 WP(C)/6632/2024	RAJKISHOR PRASAD JAISWAL VS INCOME TAX OFFICER (TPS), SAMBALPUR	P RAMAKRISHNA PATRO VS	// 0 //
176	D-WP(C)/12353/2024 WP(C)/6633/2024	LAXMIDHAR BIHARI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
177	D-WP(C)/11920/2024 WP(C)/6634/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
178	D-WP(C)/11460/2024 WP(C)/6635/2024	UJJWALA KUMAR JENA VS FOOD CORPORATION OF INDIA, NEW DELHI	ACHYUTANANDA ROUSTRAY VS	// 0 //
179	D-WP(C)/10237/2024 WP(C)/6636/2024	B.LOKANATH PATTANAIAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
180	D-WP(C)/11989/2024 WP(C)/6637/2024	PRIYAMBADA JENA VS DIRECTOR GENERAL OF CRPF, NEW DELHI	LAXMIKANTA MOHANTY VS	// 0 //
181	D-WP(C)/12184/2024 WP(C)/6638/2024	DR.MINA KUMARI DWARI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //

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182	D-WP(C)/12078/2024 WP(C)/6639/2024	DHRUBENDRA MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
183	D-WP(C)/12080/2024 WP(C)/6640/2024	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
184	D-WP(C)/11684/2024 WP(C)/6641/2024	TANAYA KUMARI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
185	D-WP(C)/11715/2024 WP(C)/6642/2024	DAYANIDHI PANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
186	D-WP(C)/11681/2024 WP(C)/6643/2024	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
187	D-WP(C)/12348/2024 WP(C)/6644/2024	DR.DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
188	D-WP(C)/10394/2024 WP(C)/6645/2024	PANKAJINI PATRA VS A.O CUM SECY. OF THE JEYPURE CO OPERATIVE URBAN BANK LTD., KORAPUT	ARUN KUMAR MISHRA VS	// 0 //
189	D-WP(C)/12116/2024 WP(C)/6646/2024	SANTOSH PRADHAN VS LOKASEVA BHAWAN, BBSR, KHURDA	SUBASH CH PANI VS	// 0 //
190	D-WP(C)/11595/2024 WP(C)/6647/2024	ASHISH KUMAR CHOUDHURY VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
191	D-WP(C)/11340/2024 WP(C)/6648/2024	DASI PARAJA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	D-WP(C)/11309/2024 WP(C)/6649/2024	SATYANANDA BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
193	D-WP(C)/11982/2024	LAXMI CHARAN PADHY	TAPAS KUMAR ACHARYA	//

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	WP(C)/6650/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11697/2024 WP(C)/6651/2024	BHAWANI SHANKAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
195	D-WP(C)/11584/2024 WP(C)/6652/2024	SMRUTI RANJAN BEHERA VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
196	D-WP(C)/11761/2024 WP(C)/6653/2024	SURYA NARAYAN DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
197	D-WP(C)/12411/2024 WP(C)/6654/2024	BASANT KUMAR SETHI VS CHIEF MANAGER, PUNJAB AND SIND BANK, CUTTACK	SANTOSH KUMAR SAMANTARAY VS	// 0 //
198	D-WP(C)/12106/2024 WP(C)/6655/2024	SANTOSH PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
199	D-WP(C)/12383/2024 WP(C)/6656/2024	RITA SUNA VS A.D.M. CUM APPELLATE AUTHORITY, BALANGIRI	SUSHANTA KUMAR JOSHI VS	// 0 //
200	D-WP(C)/11759/2024 WP(C)/6657/2024	CHOUDHURI JAYA PRAKASH MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
201	D-WP(C)/12112/2024 WP(C)/6658/2024	LAXMIDHAR SAHOO VS UNION OF INDIA	SUBASH CH PANI VS	// 0 //
202	D-WP(C)/12401/2024 WP(C)/6659/2024	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
203	D-WP(C)/12110/2024 WP(C)/6660/2024	SANTOSH PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
204	D-WP(C)/11335/2024 WP(C)/6661/2024	SUVENDU ACHARYA VS	RAJIB LOCHAN PATTNAIK VS	// 0

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205	D-WP(C)/11537/2024 WP(C)/6662/2024	UNION OF INDIA RAMAKANTA MOHANTY VS UTKAL UNIVERSITY, BBSR	BIKRAM PRATAP DAS VS	// // 0 //
206	D-WP(C)/12175/2024 WP(C)/6663/2024	LOCHAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
207	D-WP(C)/11553/2024 WP(C)/6664/2024	DIBAKAR NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
208	D-WP(C)/11560/2024 WP(C)/6665/2024	RAJESH NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
209	D-WP(C)/12386/2024 WP(C)/6666/2024	NAKA NUKAL RAJU VS UNION BANK OF INDIA	RESHMA BEHERA VS	// 0 //
210	D-WP(C)/12159/2024 WP(C)/6667/2024	SAJJAN KUMAR SANTUKA VS STATE OF ODISHA	SIDHARTHA MISHRA (1) VS	// 0 //
211	D-WP(C)/12076/2024 WP(C)/6668/2024	HARIHAR PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
212	D-WP(C)/11555/2024 WP(C)/6669/2024	NILA NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
213	D-WP(C)/11699/2024 WP(C)/6670/2024	SAMSARA KHATOON VS ASSISTANT GENERAL MANAGER, UCO BANK, KOLKATA	MAHESWAR MOHANTY VS	// 0 //
214	D-WP(C)/11499/2024 WP(C)/6671/2024	BAMAN CHARAN PRADHAN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
215	D-WP(C)/11952/2024 WP(C)/6672/2024	M/S. NATIONAL ENTERPRISES, KEONJHAR VS THE COMMNR., GST AND CENTRAL EXCISE, ROURKELA	KISHOR KUMAR ACHARYA VS	// 0 //

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216	D-WP(C)/11040/2024 WP(C)/6673/2024	CHANCHALA DEI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
217	D-WP(C)/12101/2024 WP(C)/6674/2024	KAMARATHI PAHARIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
218	D-WP(C)/12095/2024 WP(C)/6675/2024	UGRASEN PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
219	D-WP(C)/12098/2024 WP(C)/6676/2024	GURUBARU BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/12134/2024 WP(C)/6677/2024	RANJIT KUMAR PATRA VS SUB COLLECTOR, BHUBANESWAR	BISWAMBAR MOHANTY VS	// 0 //
221	D-WP(C)/11711/2024 WP(C)/6678/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
222	D-WP(C)/12107/2024 WP(C)/6679/2024	ANADI DAS VS UNION OF INDIA	SUBASH CH PANI VS	// 0 //
223	D-WP(C)/12103/2024 WP(C)/6680/2024	DILIP KUMAR PANDA VS UNION OF INDIA	SUBASH CH PANI VS	// 0 //
224	D-WP(C)/12072/2024 WP(C)/6681/2024	ANURAG DWIVEDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
225	D-WP(C)/11556/2024 WP(C)/6682/2024	AMULYA PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
226	D-WP(C)/11380/2024 WP(C)/6683/2024	M/S NILAMBAR ENTERPRISES, BARGARH VS UNION BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// 0 //
227	D-WP(C)/10584/2024	MAHESWAR JENA	JAYANTA KUMAR MAJHI	//

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	WP(C)/6684/2024	VS MADHU SUDAN DALAI	VS	0 //
228	D-WP(C)/7652/2024 WP(C)/6685/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
229	D-WP(C)/10093/2024 WP(C)/6686/2024	ARATI BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
230	D-WP(C)/473/2024 WP(C)/6687/2024	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// 0 //
231	D-WP(C)/12437/2024 WP(C)/6688/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK VS INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH	SASWAT KUMAR ACHARYA VS	// 0 //
232	D-WP(C)/11145/2024 WP(C)/6689/2024	GOPAL KISHORE PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
233	D-WP(C)/12443/2024 WP(C)/6690/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK VS INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH	SASWAT KUMAR ACHARYA VS	// 0 //
234	D-WP(C)/11029/2024 WP(C)/6691/2024	SANTOSH KUMAR DALAI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
235	D-WP(C)/12356/2024 WP(C)/6692/2024	PARBATI DASH @ ANNAPURNA DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
236	D-WP(C)/10575/2024 WP(C)/6693/2024	DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I, BBSR	SYAMALENDU PATNAIK VS	// 0 //
237	D-WP(C)/9512/2024 WP(C)/6694/2024	MURALI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
238	D-WP(C)/11034/2024 WP(C)/6695/2024	PRABIN KUMAR GOUDA VS	SWAPNA KUMAR OJHA VS	// 0

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239	D-WP(C)/9509/2024 WP(C)/6696/2024	STATE OF ODISHA GHANESWAR BEHERA VS	ARJUNA CHARANA BEHERA VS	// // ()
240	D-WP(C)/10571/2024 WP(C)/6697/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SYAMALENDU PATNAIK VS	// // ()
241	D-WP(C)/9508/2024 WP(C)/6698/2024	REGIONAL MANAGER, R.B.I, BBSR BINOD TEJI VS	ARJUNA CHARANA BEHERA VS	// // ()
242	D-WP(C)/12136/2024 WP(C)/6699/2024	STATE OF ODISHA M/S. SHIVA SHAKTI TRADERS. VS	KAJAL SAHOO VS	// // ()
243	D-WP(C)/11623/2024 WP(C)/6700/2024	COMMNR COMMERCIAL TAXES AND GST, ODISHA, CUTTACK. HRUDANANDA JENA VS	SUBHADUTTA ROUTH VS	// // ()
244	D-WP(C)/12158/2024 WP(C)/6701/2024	STATE OF ODISHA M/S. SHIVA SHAKTI TRADERS,KEONJHAR VS	KAJAL SAHOO VS	// // ()
245	D-WP(C)/10592/2024 WP(C)/6702/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA DEEPAK KUMAR BEHERA VS	SYAMALENDU PATNAIK VS	// // ()
246	D-WP(C)/11267/2024 WP(C)/6703/2024	REGIONAL MANAGER, R.B.I, BBSR KAJAL MALLIK VS	NIHAL RATH VS	// // ()
247	D-WP(C)/11964/2024 WP(C)/6704/2024	COLLECTOR AND DIST.MAGISTRATE MANAS BARIK VS	AMIT PRASAD BOSE VS	// // ()
248	D-WP(C)/11141/2024 WP(C)/6705/2024	STATE OF ODISHA PRAKASH CHANDRA NAYAK VS	SWAPNA KUMAR OJHA VS	// // ()
249	D-WP(C)/11279/2024 WP(C)/6706/2024	STATE OF ODISHA BISWAJEET BEHERA VS	NIHAL RATH VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/10582/2024 WP(C)/6707/2024	DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I., BBSR	SYAMALENDU PATTNAIK VS	// 0 //
251	D-WP(C)/9373/2024 WP(C)/6708/2024	MAHADEV MEHER VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
252	D-WP(C)/10653/2024 WP(C)/6709/2024	DINABANDHU SANDHA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
253	D-WP(C)/9517/2024 WP(C)/6710/2024	JUDHISTHIRA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
254	D-WP(C)/12052/2024 WP(C)/6711/2024	TRILOCHAN ROUT VS C.E.O., TPCODL, BBSR	DURGA PRASAD SWAIN VS	// 0 //
255	D-WP(C)/11951/2024 WP(C)/6712/2024	GURU CHARAN MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
256	D-WP(C)/12128/2024 WP(C)/6713/2024	M/S. K.G.M ENTERPRISES, KEONJHAR VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KAJAL SAHOO VS	// 0 //
257	D-WP(C)/10105/2024 WP(C)/6714/2024	TWISHA EDUCATIONAL PVT. LTD., SAMBALPUR VS ADDL. CT AND GST OFFICER, SAMBALPUR	LAXMIDHAR PANGARI VS	// 0 //
258	D-WP(C)/11961/2024 WP(C)/6715/2024	GHASIRAM MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
259	D-WP(C)/11962/2024 WP(C)/6716/2024	PAITHU @ PAITU MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/10764/2024 WP(C)/6717/2024	BHAGIRATHI KABI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	D-WP(C)/11959/2024	CHAITANYA GIRI	AMIT PRASAD BOSE	//

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	WP(C)/6718/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11965/2024 WP(C)/6719/2024	RAJESH MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
263	D-WP(C)/11642/2024 WP(C)/6720/2024	MINI BHOI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
264	D-WP(C)/5514/2024 WP(C)/6721/2024	RANJIT KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
265	D-WP(C)/9944/2024 WP(C)/6722/2024	PRAHALLAD CHAPADIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
266	D-WP(C)/9619/2024 WP(C)/6723/2024	SAKIR KHAN VS ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
267	D-WP(C)/11798/2024 WP(C)/6724/2024	M/S. MAADURGA PANI PANCHAYAT, SAMBALPUR VS THE CT AND GST OFFICER, SAMBALPUR II CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
268	D-WP(C)/12518/2024 WP(C)/6725/2024	M/S. MAA TARINI BHARASA STONE CRUSHER, KHORDHA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT.), TPCODL, KHORDHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
269	D-WP(C)/11938/2024 WP(C)/6726/2024	TIRA MUNDA @ GOBARDHAN MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
270	D-WP(C)/11702/2024 WP(C)/6727/2024	JIGNYAS KUMAR PATEL VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
271	D-WP(C)/9515/2024 WP(C)/6728/2024	BIRENDRA RANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
272	D-WP(C)/11793/2024 WP(C)/6729/2024	TAPAN KUMAR SATAPATHY VS	SESHADEV DASH VS	// 0

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273	D-WP(C)/12332/2024 WP(C)/6730/2024	COLLECTOR CUM CHAIRMAN, DISTRICT RED CROSS, PURI TAHERA BIBI VS SEBATI BHOI	SHANTI PRAKASH MOHANTY VS	// // ()
274	D-WP(C)/11680/2024 WP(C)/6731/2024	M/S. RASHMI RANJAN MOHANTY, NAYAGARH VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// ()
275	D-WP(C)/11955/2024 WP(C)/6732/2024	CHAITANYA MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
276	D-WP(C)/9868/2024 WP(C)/6733/2024	SUCHETA KRIPALINI SWAGATIKA SAMAL VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BALASORE	BHUBANESWAR DASH VS	// ()
277	D-WP(C)/11954/2024 WP(C)/6734/2024	MUTU MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
278	D-WP(C)/11956/2024 WP(C)/6735/2024	PARIMITA NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
279	D-WP(C)/11570/2024 WP(C)/6736/2024	MUKUT LAKRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// ()
280	D-ABLAPL/7925/2024 ABLAPL/2886/2024	SUNITA DALABEHERA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	ODAGAON /64 /2024 ()
281	D-ABLAPL/7938/2024 ABLAPL/2887/2024	PRASANNA KUMAR PADHI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /1 /2024 ()
282	D-ABLAPL/7950/2024 ABLAPL/2888/2024	MANOJ PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /110 /2017 ()
283	D-ABLAPL/5908/2024 ABLAPL/2889/2024	SK. RAIZUDDIN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /121 /2023 ()

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284	D-ABLAPL/7967/2024 ABLAPL/2890/2024	SAROJ BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /163 /2024 () //
285	D-ABLAPL/7958/2024 ABLAPL/2891/2024	TAPAS KUMAR DAS VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAIBANIA /12 /2024 () //
286	D-ABLAPL/7979/2024 ABLAPL/2892/2024	ARJUNA JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /122 /2007 () //
287	D-ABLAPL/6865/2024 ABLAPL/2893/2024	UTKAL KESHARI MALLA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //
288	D-ABLAPL/8012/2024 ABLAPL/2894/2024	DIPANKAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /20 /2024 () //
289	D-ABLAPL/8042/2024 ABLAPL/2895/2024	DILLIP KUMAR DURIA @ DILLIP DURIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TIKIRI /121 /2023 () //
290	D-ABLAPL/7962/2024 ABLAPL/2896/2024	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /67 /2024 () //
291	D-ABLAPL/8050/2024 ABLAPL/2897/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /50 /2024 () //
292	D-ABLAPL/7963/2024 ABLAPL/2898/2024	KIRAN KUMAR SWALSINGH @ KIRAN SWALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /152 /2023 () //
293	D-ABLAPL/7864/2024 ABLAPL/2899/2024	RASMITA JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /27 /2024 () //
294	D-ABLAPL/7867/2024 ABLAPL/2900/2024	SAMBHUNATH OJHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /268 /2023 () //
295	D-ABLAPL/7754/2024	SATYANARAYAN CHHATRIA	SURYAKANTA DWIBEDI	SAINTALA /372 /2023

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	ABLAPL/2901/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/8029/2024 ABLAPL/2902/2024	JAYA KRUSHNA SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /171 /2024 () //
297	D-ABLAPL/8212/2024 ABLAPL/2903/2024	BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	PIPLI /112 /2024 () //
298	D-ABLAPL/7870/2024 ABLAPL/2904/2024	BISHAL ROUT @ PIKUNA ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /397 /2023 () //
299	D-ABLAPL/8214/2024 ABLAPL/2905/2024	PURNA CHANDRA SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	DHENKANAL TOWN /177 /2024 () //
300	D-ABLAPL/8218/2024 ABLAPL/2906/2024	DIPUNA DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	TANGI /51 /2024 () //
301	D-ABLAPL/7875/2024 ABLAPL/2907/2024	JALALO KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /96 /2024 () //
302	D-ABLAPL/7890/2024 ABLAPL/2908/2024	DIBYARANJAN @ DIBYA RANJAN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /125 /2024 () //
303	D-ABLAPL/7891/2024 ABLAPL/2909/2024	DIBYARANJAN @ DIBYA RANJAN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /124 /2024 () //
304	D-ABLAPL/7893/2024 ABLAPL/2910/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /127 /2024 () //
305	D-ABLAPL/7838/2024 ABLAPL/2911/2024	RASMI RANJAN KUNAR @ AKSHAYA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /119 /2024 () //
306	D-ABLAPL/7911/2024 ABLAPL/2912/2024	JAYANTI SAHOO VS	BIRAJA PRASAD NANDA VS	COLLIERY /126 /2024 ()

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307	D-ABLAPL/7956/2024 ABLAPL/2913/2024	STATE OF ODISHA AMARJIT MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// MARSHAGHAI /56 /2024 () //
308	D-ABLAPL/5682/2024 ABLAPL/2914/2024	K. JUDHISTI @ K. JUDHISTIRA VS STATE OF ODISHA	D.SANKAR RAO ACHARY VS	GOLANTHARA (BERHAMPUR) /203 /2024 () //
309	D-ABLAPL/8190/2024 ABLAPL/2915/2024	BIJAY KUMAR DASH VS STATE OF ODISHA	RADHIKA HANS VS	PAHALA /49 /2024 () //
310	D-ABLAPL/8182/2024 ABLAPL/2916/2024	BANKANIDHI PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KANIHA /54 /2024 () //
311	D-ABLAPL/8184/2024 ABLAPL/2917/2024	JAGU @ YUDHISTHIRA MOHANTA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RARUAN /33 /2024 () //
312	D-ABLAPL/8257/2024 ABLAPL/2918/2024	BHASKAR MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 () //
313	D-ABLAPL/8032/2024 ABLAPL/2919/2024	SUNIL PUJARI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /34 /2024 () //
314	D-ABLAPL/8102/2024 ABLAPL/2920/2024	BASUDEV DAS VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /62 /2007 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000091/2007
315	D-ABLAPL/8033/2024 ABLAPL/2921/2024	CHAGALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /113 /2024 () //
316	D-ABLAPL/8035/2024 ABLAPL/2922/2024	MD. KAISHAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /621 /2022 () //
317	D-ABLAPL/8111/2024 ABLAPL/2923/2024	BAPI @ KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DHENKANAL TOWN /175 /2024 () //

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318	D-ABLAPL/8036/2024 ABLAPL/2924/2024	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KANPUR /127 /2023 () //
319	D-ABLAPL/8099/2024 ABLAPL/2925/2024	PRASANT KUMAR SATAPATHY VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	SAHADEV KHUNTA /457 /2014 () //
320	D-ABLAPL/7803/2024 ABLAPL/2926/2024	TUSHAR RANJAN BHOI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /55 /2024 () //
321	D-ABLAPL/7856/2024 ABLAPL/2927/2024	MALATI KHUNTIA @ PATI @ MATAJI DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /176 /2000 () //
322	D-ABLAPL/6911/2024 ABLAPL/2928/2024	RAJENDRA GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	DHARAKOT PS /52 /2024 () //
323	D-ABLAPL/8118/2024 ABLAPL/2929/2024	GHANASHYAM NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /123 /2024 () //
324	D-ABLAPL/8176/2024 ABLAPL/2930/2024	SARI PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /245 /2023 () //
325	D-ABLAPL/7468/2024 ABLAPL/2931/2024	ARULATA @ ARILATA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /634 /2023 () //
326	D-ABLAPL/7920/2024 ABLAPL/2932/2024	KANHU SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	TANGI /53 /2024 () //
327	D-ABLAPL/7579/2024 ABLAPL/2933/2024	SANU @ BISHAL NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANAKUL /216 /2023 () //
328	D-ABLAPL/8061/2024 ABLAPL/2934/2024	SARAT DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /139 /2024 () //
329	D-ABLAPL/8076/2024	PRABHU CHARAN PARIDA	MAHES DAS	KUMBHARAPARA /70 /2024

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	ABLAPL/2935/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7786/2024 ABLAPL/2936/2024	ABHIMANYU SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /40 /2024 () //
331	D-ABLAPL/8077/2024 ABLAPL/2937/2024	SIRAJ UDDIN KHAN @ SK. SAJIRUDDIN @ SK. SADIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHADRESWAR /125 /2023 () //
332	D-ABLAPL/7837/2024 ABLAPL/2938/2024	SUNA DHADA @ MUNA DHADA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA SADAR /178 /2023 () //
333	D-ABLAPL/5962/2024 ABLAPL/2939/2024	SANJAY @ NITYANANDA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /633 /2023 () //
334	D-ABLAPL/7490/2024 ABLAPL/2940/2024	SEUTI DHANARAJU @ S. DHANRAJU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	GOPALPUR /74 /2024 () //
335	D-ABLAPL/7724/2024 ABLAPL/2941/2024	SRINIBAS @ KALIA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BOLAGARH P.S. /62 /2024 () //
336	D-ABLAPL/7809/2024 ABLAPL/2942/2024	AMRESH BHOI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /55 /2024 () //
337	D-WPC(OAC)/1676/2015 WPC(OAC)/1676/2015	RADHAKANTA HOTA VS STATE OF ODISHA AND OTHERS	M/S DILLIP RAY VS	// () //
338	D-WPC(OAC)/3629/2014 WPC(OAC)/3629/2014	MANOJ KUMAR NATH AND OTHERS VS STATE OF ODISHA AND OTHERS	M/S K.K. SWAIN VS	// () //